

के लिए, शक्तिचालित करघा जांच समिति ने रंगीन साढ़ियों का उत्पादन केवल हथकरघा उद्योग के लिए सुरक्षित करने की सिफारिश की थी। भारत सरकार ने यह सिफारिश स्वीकार कर ली है। मिलों द्वारा धोतियों तथा साढ़ियों का उत्पादन भी 1963 के स्तर तक सीमित कर दिया गया है।

(ग) प्रश्न नहीं उठता।

(घ) मिलों द्वारा धोतियों तथा साढ़ियों के उत्पादन को 1963 के स्तर तक सीमित करने का प्रतिबन्ध 19 मई, 1967 को लागू किया गया।

Fresh Graduate Engineers Recruited as Apprentices in Defence Factories

2666. SHRI TENNETI VISWANATHAN : Will the Minister of DEFENCE be pleased to lay on the Table a statement showing :

(a) the number of fresh Graduate Engineers (Mechanical) recruited every year as Apprentices for training in Hindustan Aeronautics Limited, Garden Reach Workshops Ltd., Calcutta, Mazagaon Docks Ltd., Bombay, Praga Tools Ltd., Secunderabad, Bharat Earth Movers Ltd., Bangalore, Ordnance Factories and Plants of the Heavy Engineering Corporation, Ranchi (Datia) ;

(b) the qualifications required of such trainees and the duration of training ;

(c) the value of stipends paid ;

(d) the procedure for selection (whether by examination or by interview) ;

(e) the dates of the next examinations/selections to be made in 1969 and the procedure for giving publicity to such examinations/selections ; and

(f) the scope for absorption of the trainees in the defence organisations mentioned in part (a) above ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA) : (a) to (f) The information is being collected and will be laid on the Table of the House as soon as possible.

Export of Textiles to Burma

2667. SHRI P. C. ADICHAN :
SHRI S. K. TAPURIAH :

SHRI VALMIKI CHOUDHARY :

Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) whether a big order for export of Indian textiles has been secured recently from Burma ;

(b) if so, the value of the order and the nature and extent of textiles to be exported ; and

(c) to which mills the order has been assigned ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI RAM SEWAK CHOWDHARY) : (a) to (c). An order worth about Rs. 3.98 crores is reported to have been secured by the Cotton Textiles Export Promotion Council for export of cotton textiles (yarn and cloth) to Burma. It is for the Council to make allocation of this order to the Members of its Panel.

Chairmen of Rubber and Coir Boards

2668. SHRI MANGALATHUMADAM : Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) when the term of the Chairman of the Rubber and Coir Boards expire ;

(b) on how many occasions and for which years non-officials were appointed to these top posts in Kerala ; and

(c) the mode of appointment to such posts ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI RAM SEWAK CHOWDHARY) : (a) The present terms of the Chairmen of the Rubber and Coir Boards will expire on 13th July, 1969 and 1st August, 1969 respectively.

(b) Non-officials were appointed on four occasions as Chairman, Rubber Board, between the years 1947 to August, 1955.

No non-official has ever been appointed to the post of Chairman, Coir Board.

(c) The Chairman of the Rubber and Coir Boards is appointed by the Central Government in pursuance of Section 4(J)